

## [प्रध्यक्ष महोदय]

जी को क्यों खास कहा जा रहा है और मैंने अभी कहा कि उनको ज्यादा दिलचस्पी है, उन्होंने फिर जाहिर की थी, इस वास्ते मैं चाहता हूँ कि उनको इतिला दो जाय। अब मेम्बर साहबान को चाहिये कि कुछ नब्बदीक हों या घर पर हों, ताकि उनको इतिला हूँ दी जा सके। नोटिस बोर्ड पर भी इसको लगा दिया गया था कि स्टेटमेंट पांच बजे दिया जायेगा। इस वास्ते इसमें और ज्यादा कुछ नहीं हो सकता है।

श्री रामेश्वरानन्द : सरवार इस तरह से बदलती है, ऐसी क्या विशेष बात हो गई थी। हमको समय देने पर भी इस तरह से बिया गया, ऐसी क्या आपत्ति आ गई थी, ऐसी कौन सी परिस्थिति थी ?

## PAPERS LAID ON THE TABLE

## DELHI TOURIST VEHICLES (AMENDMENT) RULES

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): I beg to lay on the Table a copy of the Delhi Tourist Vehicles (Amendment) Rules, 1965, published in Notification No. 19(10)/64-PR(T) in Delhi Gazette dated the 28th October, 1965, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT-5822/66].

## CERTIFIED ACCOUNTS OF NATIONAL CO-OPERATIVE DEVELOPMENT CORPORATION

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): On behalf of Shri C. Subramaniam, I beg to lay on the Table a copy of the Certified Accounts of the National Co-operative Development Corporation, New Delhi for the year 1964-65 along with the Audit Report thereon, under sub-section (4) of section 17 of the National Co-operative Development Cor-

poration Act, 1962. [Placed in Library. See No. LT-5823/66].

## WHITE PAPER NO XII CONTAINING NOTES, MEMORANDA AND LETTERS EXCHANGED BETWEEN GOVERNMENTS OF INDIA AND CHINA

Shri Shyam Dhar Misra: On behalf of Shri Swaran Singh, I beg to lay on the Table a copy of White Paper No. XII containing Notes, Memoranda and letters exchanged between the Governments of India and China between January, 1965 and February, 1966. [Placed in Library. See No. LT-5824/66].

Shri Hari Vishnu Kamath (Hoshangabad): On a point of clarification...

Mr. Speaker: Perhaps, he may not be able to give that clarification, because he was just asked to stand up. It will have to come from the Minister of External Affairs.

Shri Hari Vishnu Kamath: Stepney Minister?

## FOOD CORPORATIONS (FIFTH AMENDMENT) RULES

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): I beg to lay on the Table a copy of the Food Corporations (Fifth Amendment) Rules, 1966 published in Notification No. GSR. 288 in Gazette of India dated the 22nd February, 1966, under sub-section (3) of section 44 of the Food Corporations Act, 1964. [Placed in Library. See No. LT-5825/66].

12.19 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS  
FIFTEENTH REPORT

Shri Subodh Hansda (Jhargram): I beg to present the Fifteenth Report of the Committee on Public Undertakings on the action taken by Government on the recommendations contained in the Hundred and twentieth Report of the Estimates Committee